

M/s Deepan Misra (1)

A. Deo

CAT (1) W. Nair

B. S. Torpathy

D. K. Sahoo

M. J. Ray

R. Rath

P. N. Misra

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 480/1995

Laxman Senapati Applicant (s)

Versus

Union of India Respondent (s)

Sr. No.	Date	Order with Signature
		REGISTER <i>[Signature]</i> Registrar
1	24-8-95	This matter may be listed on 25.8.1995. <i>[Signature]</i> Member (Admn.)
2	25-8-95	This matter may be listed on 28.8.1995. <i>[Signature]</i> MEMBER (ADMN.)
3	28.8.95	Original Application 480/95 is permitted to be withdrawn as requested by the petitioner's counsel. <i>[Signature]</i> MEMBER (ADMINISTRATIVE)

D.O. of 15.01.95
25 filed.

[Signature]
23.8.95

In this application
up. 19, the applicant
has challenged the
order of transfer.

For Registrars.

[Signature]
23.8.95
[Signature]
23.08.95

Registrar
[Signature]

For admission
with stay.

[Signature]
23/8

Bench